| | Annexure-7 Name of the Corporate Debtor: Township Developers (India) Limited; Date of commencement of CIRP: 29-04-2024; List of creditors as on: 13-04-2025 | | | | | | | | | | | | | | |
|---|--|---------------------------|-------------------|-----------------------------|-------------------------|--|-----------------------------------|----|-----------------------------------|-----------|---|-----|-----------------------------|----------|--|
| List of Operational Creditors (Government Dues) | | | | | | | | | | | | | | | |
| SI. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of | 1 1 | | Amount of | Remarks, | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | | % of voting share in CoC | claim | any mutual dues, that may be set-off | not | claim under verification | if any | |
| 1 | Deputy Commissioner of Income Tax CC - 5 (4), Mumbai | 17-05-2024 | 6,13,15,856 | 6,13,15,856 | Operational Creditor | Nil | Nil | No | - | - | - | - | - | - | |
| 2 | The President of India, on behalf of Govt. of India through the Income Tax Officer TDS (2) (3) (2) | 23.07.2024 | 9,93,69,364 | 9,93,69,364 | Operational Creditor | Nil | Nil | No | - | - | - | - | - | - | |
| | Total | | 16,06,85,220 | 16,06,85,220 | - | - | - | - | - | - | - | - | - | - | |

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